

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

22. C.P. (IB)- 1819/(MB/2017)

CORAM : Present : SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **04.06.2018**

NAME OF THE PARTIES : Om Sai Shipping & Logistics

Vs.

Doishion Veolia Water Solution Pvt. Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for Petitioner present.

No representation on the side of the Corporate Debtor.

At request, list this matter on 05.06.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

Date :04.06.2018
Rohit